

Declaration of Assets and Liabilities

I, Pramod Kumar Singh, son/daughter/wife of

Year 22-23

Late Bindeshwari Pd. Singh

aged 60 (approx) years, belonging to Bihar Vidhan Sabha service and presently working as Deputy Secretary secretariat to be referring on 31.01.23
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

घोषणा (अनु-1)
 25/1/23
 2A अलखेश्वर
 Bank
 24/1/23
 1666
 10/2/23

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20000/-	Smt. Asha Devi	Jeeva Kr. Singh	Rohit Kumari	Shweta Kumari Anjali Kumari
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	40000/- 589 VMC 10829472254	-	3000/-		
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)					
(vi)	Jewellery (give details of weight and value)	20 g. 80 thousand	20 g. 150000/-			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	27 Katha out of 81 Katha joint 80 Lakh	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Pucca House (Joint Property)	—	—	—	—
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on Jan 23
(a)	(i) Loans from Banks (ii) Loans from financial institutions	HDFC Suburban Bandra	2 Lakh
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y. 22/23 3236751 AKFPS9845L	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place:

Date:

Signature:

Name of Employee:

Designation:

Department:

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.